

High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
* * * * *

Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 20 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Mushtaq Ahmad Mir S/O Shri Mohd Ramzan Mir R/O Mohalla Shaksaz, Kadipora, District Anantnag bearing Certificate of Enrollment No.347/92 dated 20.10.1992, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.


(Assistant Registrar(L.P)
Main Wing, Jammu

No: 3956-65 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Anantnag.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President, District Bar Association, Anantnag.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Incharge, Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Mushtaq Ahmad Mir S/O Shri Mohd Ramzan Mir R/O Mohalla Shaksaz, Kadipora, District Anantnag.
..... for information.


(Assistant Registrar(L.P)

High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 19 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Mohd Farooq Rather S/O Shri Gh. Rasool Rather R/O H.No.1, Bismillah Colony, Natipora, District Srinagar bearing Certificate of Enrollment No.JK/242/1987 dated 03.06.1987, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.


(Assistant Registrar(L.P)
Main Wing, Jammu

No: 3748-55 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Srinagar.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. Incharge, Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Shri Mohd Farooq Rather S/O Shri Gh. Rasool Rather R/O H.No.1, Bismillah Colony, Natipora, District Srinagar.
..... for information.


(Assistant Registrar(L.P)

High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 18 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Mohammad Yousuf Tantray, S/O Sh. Habib Ullah Tantray R/O Paddergund, Tehsil Handwara, District Kupwara, bearing Certificate of Enrollment No.212 dated 01.05.1995, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

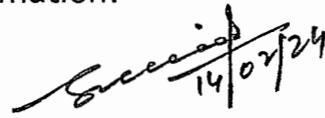
By Order.


(Assistant Registrar(L.P)
Main Wing, Jammu


No: 3739-47 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Kupwara.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President District Bar Association, Kupwara.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Incharge, Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Mohammad Yousuf Tantray, S/O Sh. Habib Ullah Tantray R/O Paddergund, Tehsil Handwara, District Kupwara.
..... for information.


(Assistant Registrar(L.P)


High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 16 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Mushtaq Ahmad Sheikh S/O Shri Ab. Rashid Sheikh R/O Village Palmar, Tehsil & District Kishtwar bearing Certificate of Enrollment No.JK/36/1987 dated 27.01.1987, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.


(Assistant Registrar(L.P))
Main Wing, Jammu

No: 3720-20 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu.
2. Principal District & Sessions Judge, Kishtwar
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu.
6. President, District Bar Association, Kishtwar.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Incharge, Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Mushtaq Ahmad Sheikh S/O Shri Ab. Rashid Sheikh R/O Village Palmar, Tehsil & District Kishtwar.

..... for information.


(Assistant Registrar(L.P))

High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 15 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Hamidullah Bhat S/O Shri Habibullah Bhat R/O Seri Pora, Rafiabad, District Baramulla bearing Certificate of Enrollment No.U.P 1203/85 dated 25.03.1985, endorsed vide High Court order dated 03.08.1994 and Notification No.37 dated 14.09.1994, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.


(Assistant Registrar(L.P))
Main Wing, Jammu


No: 3711-19 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Baramulla
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President, District Bar Association, Baramulla.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Hamidullah Bhat S/O Shri Habibullah Bhat R/O Seri Pora, Rafiabad, District Baramulla.

..... for information.


(Assistant Registrar(L.P))


High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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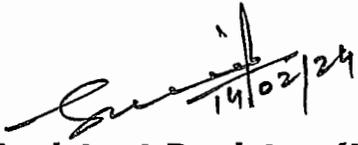
Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 14 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Gh. Nabi S/O Shri Gh. Mohd R/O Tararanwali, Tehsil Surankote, District Poonch, bearing Certificate of Enrollment No.JK/407/1987 dated 02.09.1987, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

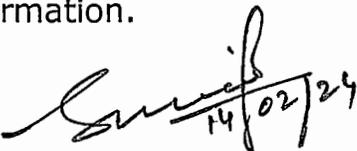
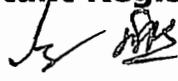

(Assistant Registrar(L.P))
Main Wing, Jammu


No: 3702-10 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu.
2. Principal District & Sessions Judge, Poonch.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu.
6. President, District Bar Association, Poonch.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Incharge, Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Gh. Nabi S/O Shri Gh. Mohd R/O Tararanwali, Tehsil Surankote, District Poonch.

..... for information.


(Assistant Registrar(L.P))


High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 17 of 2024 /RG/LP Dated: 14/02/2024

It is hereby notified that Shri Mohd Ayub Dar S/O Shri Atta Mohd Dar R/O Ompora Budgam, bearing Certificate of Enrollment No.JK/482/1987 dated 24.11.1987, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

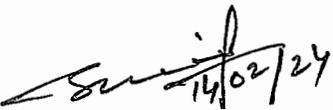
By Order.


(Assistant Registrar(L.P)
Main Wing, Jammu

No: 3729-35 /RG/LP Dated: 14/02/2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Budgam.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President, District Bar Association, Budgam.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. Incharge, Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Shri Mohd Ayub Dar S/O Shri Atta Mohd Dar R/O Ompora Budgam.
..... for information.


(Assistant Registrar(L.P)